

HARYANA VIDHAN SABHA

Un-Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 26th August, 2020.*

Details of NH-10 from Hisar to New Delhi

94. Shri Bharat Bhushan Batra, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the width of the road owned by the State Government and Government of India from Hisar to Delhi i.e. NH-10 including master plan area of towns in between Delhi and Hisar;
- (b) the width of green belt from construction zone on both sides of abovesaid road as per the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963 and rules framed there under; and
- (c) the number of places of construction i.e. Shops, Dhabas, Banquet Halls, Godowns and any other structure raised in the green belt area togetherwith the steps taken by the Government to remove these unauthorised constructions ?

To Drain Out the Water of Overflow Ponds

96. Dr. Krishan Lal Middha, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to drain out the water from over flooded ponds of village Ahirka through STP Ahirka in Jind Assembly Constituency; and
- (b) whether it is a fact that the pipelines from the abovesaid ponds to STP situated at Ahirka has been laid down by the Gram Panchayat of Ahirka ?

To Set Up 220 K.V. Sub-Station

90. Shri Subhash Gangoli, M.L.A.: Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to set up 220 K.V Sub-Station in village Kharak Gagar of Safidon Assembly Constituency; if so, the time by which it is likely to be set up ?

Policy of Appointing Beldars

- 99. Shri Aftab Ahmed, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) the details of the policy and process under which the Beldars have been appointed through outsource policy in Irrigation Department; and
 - (b) the total number of Beldars appointed on D.C rate in Faridabad Division, Mewat water services division, Nuh, Palwal water services division, Palwal and Mechanical Division Faridabad under Yamuna water services circle Faridabad during the period from 1-1-2015 to 31-3-2020 together with the details of their names and address thereof ?

To Remove the 33 K.V Electricity Wires

- 116. Shri Mewa Singh, M.L.A.:** Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to remove the 33 K.V. electricity wires passing over the houses in Pipli village of Ladwa Assembly Constituency; if so, the time by which the said wires are likely to be removed ?

To Give Age Relaxation to EWS Candidates

- 100. Shri Amit Sihag, M.L.A.:** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to give age relaxation to economically weaker section candidates in recruitment for Government Jobs in State; if so, the time by which the abovesaid proposal is likely to be materialized ?

To Construct Godown for Crop Storage

- 133. Smt. Naina Singh Chautala, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state—
- (a) whether there is any proposal under consideration of the Government to construct any Government Godown for crop storage in Badhra Assembly Constituency; and
 - (b) if so, the time by which it is likely to be constructed ?

Number of Farmers Under Mera Pani Meri Virasat

- 92. Shri Varun Choudhary, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state the block wise number of farmers and respective area who have registered under the Mera Pani Meri Virasat Scheme in State ?
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Employment Rate in Haryana

105. Shri Jagbir Singh Malik, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that employment rate has decreased in Haryana since 2014;
- (b) if so, the details of unemployment survey conducted by various recognized Government and Private organizations i.e. companies etc; and
- (c) the district wise details of number of unemployed youth registered in various employment exchanges in the State since 2014 togetherwith the number of registered youth have been provided Job ?

To Repair the Road

126. Shri Bishan Lal Saini, M.L.A.: Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to repair the road from Triveni to village Jathlana in Radaur Assembly Constituency; if so, the details thereof ?

Details of NH-1 from New Delhi to Ambala

95. Shri Bharat Bhushan Batra, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the width of the road owned by the State Government and Government of India from Delhi to Ambala i.e. NH-1 including master plan area of towns in between Delhi and Ambala;
- (b) the width of green belt from construction zone on both sides of abovesaid road as per the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963 and rules framed there under; and
- (c) the number of places of construction i.e. Shops , Dhabas, Banquet Halls, Godowns and any other structure raised in the green belt area togetherwith the steps taken by the Government to remove these unauthorised constructions ?

Work Executed Under Amrut Scheme

97. Dr. Krishan Lal Middha, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that the work of storm water and sewerage line is being executed under the Amrut Scheme in Jind City; if so, the details of the tender allotted for abovesaid work; and

- (b) whether the abovesaid work has not been completed in the stipulated period; if so, the action taken by the Government against officers/officials and contractor responsible for delay in completing the abovesaid work ?

To Set Up 132 K.V. Sub-Station

- 91. Shri Subhash Gangoli, M.L.A.:** Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to set up 132 K.V Sub-Station in village Muana of Safidon Assembly Constituency; if so, the time by which it is likely to be set up ?

To Start Mining in Nuh

- 112. Shri Aftab Ahmed, M.L.A.:** Will the Mines and Geology Minister be pleased to state the steps taken by the Government to start mining in Nuh District which has been discontinued as per the orders of Hon'ble Supreme Court or National Green Tribunal ?

To Remove the Electricity Wires

- 117. Shri Mewa Singh, M.L.A.:** Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to remove electricity wires passing over the houses in village Niwarsi of the Ladwa Assembly Constituency; if so, the time by which the said wires are likely to be removed ?

To Repair/Reconstruct the Bus-Stand

- 101. Shri Amit Sihag, M.L.A.:** Will the Transport Minister be pleased to state whether it is a fact that bus stand of village Chautala is in bad condition; if so, whether there is any proposal under consideration of the Government to repair/reconstruct the abovesaid bus stand togetherwith the time by which it is likely to be repaired/reconstructed ?

To Start Construction Work of Block Building

- 134. Smt. Naina Singh Chautala, M.L.A.:** Will the Deputy Chief Minister be pleased to state the time by which the construction work of the building of the block office in Jhojhu Kalan is likely to be started togetherwith the details thereof ?

Number of Block Agriculture Offices

- 93. Shri Varun Choudhary, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state the number of Block Agriculture Offices in State where the insurance company Officials under PMFBY have started hearing grievances of the farmers ?
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To Set-Up Solid Waste Management Plant

106. Shri Jagbir Singh Malik, M.L.A.: Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to set-up solid waste management plants in Gohana and Sonapat; if so, the details thereof togetherwith the time by which these are likely to be set-up ?

Total Amount Spent Under MGNREGA Scheme

127. Shri Bishan Lal Saini, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the amount spent in three blocks (Radaur, Mustfabad and Jagadhari) in Radaur Assembly Constituency under MGNREGA Scheme during the last five years togetherwith the details of works on which the said amount was spent; and
- (b) the amount likely to be spent in this current year ?

Details of Crime in State

104. Shri Bharat Bhushan Batra, M.L.A.: Will the Home Minister be pleased to state the item-wise data of following Crimes in the State togetherwith percentage of increase in crime during the period from 01-01-2020 till to date—

1. Murder
2. Attempt to Murder
3. Dacoity
4. Loot
5. Abduction
6. Rape
7. Public Violence
8. Robbery
9. Theft
10. Dowry Death
11. Harassment(498-A)
12. Eve-teasing
13. Abetment to suicide for dowry ?

Shortage of Buses

98. Dr. Krishan Lal Middha, M.L.A.: Will the Transport Minister be pleased to state—

- (a) whether it is a fact that there is shortage of buses in Jind Depot of Haryana Roadways; and
- (b) the number of buses in the said district presently ?

Supply of Drinking Water Under Jal Jeevan Mission

114. Shri Subhash Gangoli, M.L.A.: Will the Chief Minister be pleased to state—

- (a) whether it is a fact that water is not reaching upto water works in village Kharal of Narwana Assembly Constituency due to damaged water course which supply water to the said water works;
- (b) whether it is also a fact that tank constructed in above said water works is damaged; and
- (c) whether there is any proposal under consideration of the Government to supply water in abovesaid water works from Bhakhra Canal by laying underground pipeline under Jal Jeevan Mission ?

To Set-Up Industries in IMT Rojka Meo

113. Shri Aftab Ahmed, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) the steps taken by the Government to set up Industries in the IMT Rojka Meo/Sohna during the last six years; and
- (b) whether there is any proposal under consideration of the Government to start any mother unit of automobile industries i.e. Maruti, Hero Honda etc ?

To Carpet the Road

118. Shri Mewa Singh, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to carpet the road from Mathana to Babain in Ladwa Constituency; and
- (b) if so, the time by which it is likely to be carpeted ?

To Declare Mandi Dabwali as Police District

102. Shri Amit Sihag, M.L.A.: Will the Home Minister be pleased to state whether there is any proposal under consideration of the Government to declare Mandi Dabwali as police district; if so, the time by which it is likely to be declared ?

To Widen the Road

135. Smt. Naina Singh Chautala, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to widen the road from Badhra upto Jui situated on Bhiwani-Loharu road; and
- (b) if so, the time by which the construction work of said road is likely to be started ?

Recovery of Charges From Marriage Palaces

107. Shri Jagbir Singh Malik, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) the details of the taxes and charges levied by Government on Marriage palaces in State;
- (b) the district wise details of marriage palaces from which the taxes/charges are yet to be recovered togetherwith the steps taken by the Government to recover the abovesaid taxes/charges;
- (c) the district wise details of the marriage palaces which are not registered in the Municipal Bodies of State togetherwith the action taken by the Government against these illegal marriage palaces; and
- (d) the rules regarding registration of marriage palaces in State ?

Illegal Promotions in M.C. Yamunanagar

128. Shri Bishan Lal Saini, M.L.A.: Will the Urban Local Bodies Minister be pleased to state—

- (a) whether it is a fact that several officers of Yamunanagar Municipal Corporation have been promoted without completing the Government norms with connivance of senior officers; and
- (b) whether it is also a fact that an officer has been promoted as XEN from S.D.O and further as S.E. from XEN in Yamunanagar Municipal Corporation with the connivance of Senior officers despite of not having essential eligibility ?

Construction of Roads

115. Shri Subhash Gangoli, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to construct roads from villages Muana to Kaul Khera and Muana to Dera Fattu of Safidon Assembly Constituency; if so, the time by which abovesaid roads are likely to be constructed ?

Details of Old Age Pensioners in State

123. Shri Aftab Ahmed, M.L.A.: Will the Minister of State for Social Justice and Empowerment be pleased to state—

- (a) the district wise details of the old age pensioners in State;
- (b) the district wise and year wise details of the old age pensioners added in State since 01-01-2015 till to date; and
- (c) the district wise number of persons medically examined by the Government for verification of eligibility of old age pension togetherwith the number of pensioners approved in State during the last three years ?

To Carpet the Road

119. Shri Mewa Singh, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to carpet the road from Ladwa to Bhadson; and
- (b) if so, the time by which it is likely to be carpeted ?

To Desilt the Ottu Barrage Reservoir

103. Shri Amit Sihag, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to desilt the Ottu Barrage Reservoir to increase its capacity; if so, the time by which it is likely to be desilted ?

To Construct the Paved Floor and Build Tin Sheds

136. Smt. Naina Singh Chautala, M.L.A.: Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct the paved floor and build tin sheds to protect the crops at the place of temporary crop purchase center opened by the Government in village Jhojhu Kalan and Badhwana in Badhra Assembly Constituency; and
- (b) if so, the time by which the said construction work is likely to be started thereon ?

BPL Survey in State

108. Shri Jagbir Singh Malik, M.L.A.: Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to conduct BPL survey in State; if so, the details thereof ?

To Open a Model Sanskriti School

129. Shri Bishan Lal Saini, M.L.A.: Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to Open a Model Sanskriti School in the village Jathlana ?

To take Action on F.I.R.

125. Shri Rakesh Daultabad, M.L.A.: Will the Home Minister be pleased to state—

- (a) the action taken by the Government on FIR No. 0985 dated 19-09-2019 registered at Sadar Police Station, Gurugram togetherwith the names of officers/officials responsible for delay in taking action on above said FIR alongwith the present status thereof; and
- (b) the action likely to be taken against the Government officers/officials responsible for delay in taking action on abovesaid FIR ?

To Conduct Survey For BPL Cards

146. Shri Parmod Kumar Viji, M.L.A.: Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to conduct survey for Ration Cards(BPL) in future; if so, the criteria in this regard; if not, the time by which the survey is likely to be conducted;
- (b) the time and the year in which the survey for BPL, OPH and AAY categories was conducted by the Government in State;
- (c) whether the name of a person of another family can be included in the ration card of a family; if so, the procedure thereof; if not, the number of ration cards in which such addition of names of persons other than family members reported in Panipat City togetherwith the numbers of complaints received in the said matter by the department alongwith the action taken against the erring persons;
- (d) whether name of any member related to family concerned be excluded from the ration card without conducting any inquiry; if so, the process thereof togetherwith the number of ration cards from which the names of the family members have been excluded without conducting any survey in Panipat City during the last few days;

- (e) the total number of card holders in Panipat City Assembly Constituency togetherwith the category wise number of (BPL, OPH, AAY) ration card holders; and
- (f) the time by which the depots suspended due to irregularities on the compliant of Public representatives and the common people during the lockdown are likely to be cancelled ?

Chandigarh:
The 21st August, 2020.

R.K. NANDAL,
Secretary,
Haryana Vidhan Sabha.